

Urban Improvement Trust Through Secretary Vs Sunder Lal

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 22, 2024

Acts Referred: Consumer Protection Act, 1986 " Section 19, 21, 21(b)

Hon'ble Judges: Subhash Chandra, Presiding Member; Avm J. Rajendra, Avsm Vsm (Retd.), Member

Bench: Division Bench

Advocate: Aruneshwar Gupta, Abhishek Sharma

Final Decision: Dismissed

Judgement